

(b)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

R.A. NO. 116/94 in
O.A. NO. 2286/93

New Delhi this the 6th day of April, 1994

COURT :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

Vir Shivaji Sharma ... Petitioner

None for the Petitioner

Versus

Union of India & Ors. ... Respondents

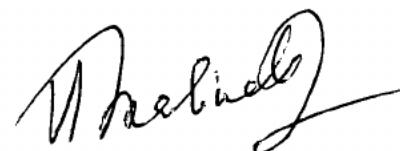
O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath -

None appeared for the petitioner though called twice. The office objections have also not been rectified. Hence, this review application is dismissed for non-prosecution.

P. T. Thiruvengadam

(P. T. Thiruvengadam)
Member (A)



(V. S. Malimath)
Chairman

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/as/